REVIEW ON AND ANNUAL REPORT OF ORISSA ROAD TRANSPORT COMPANY LTD., BERHAMPUR, GANJAM FOR 1977-78 AND STATEMENT FOR DELAY IN LAYING THE REPORTS FOR 1977-78, 1978-79, 1979-80 AND 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI JAFFER SHARIEF): On behalf of Shri Mallikarjun, I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies, Act, 1956:—

(i) Review by the Government on the working of the Orissa Road Transport Company Limited. Berhampur, Ganjam, for the year 1977-78.

(ii) Annual Report of the Orissa Road Transport Company Limited, Berhampur, Ganjam, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3797/82].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above and for not laying the Reports for the year 1978-79, 1979-80 and 1980-81 within the stipulated period of niue months after the close of the accounting year. [Placed in Library. See No. LT-3797/82].

12.10 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:---

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 31st March, 1982, agreed without any mendment to the Central Silk Board (Amendment) Bill, 1982, which was passed by the Lok Sabha at its sitting held on the 18th March, 1982."

ACCENT TO BILLS

SECRETARY: Sir, I lay on the Table following two $Bill_s$ passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 27th March, 1982:—

1. The Appropriation (Railways) Bill, 1982.

2. The Appropriation (Railways) No. 2 Bill, 1982.

12.11 hrs.

PUBLIC ACCOUNTS COMMITTEE

SEVENTY-FIFTH, SEVENTY-EIGHTH, FIGHTY-SECOND AND EIGHTY-FIFTH REPORTS

SHRI SATISH AGARWAL (Jaipur): I present the following reports (Hindi and English versions) of the Public Accounts Committee:—

 (i) Seventy-fifth Report on Irregular Allowance of Relief in respect of Newly Established Undertakings,

(ii) Seventy-eighth Report on Working of Military Farms.

(iii) Eighty-second Report on Badarpur Thermal Power Project-Stage-II.

(iv) Eighty-fifth Report on Corporation-tax, Income-tax and Wealth-tax.

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